## ANNEXURE 7

## Name of the corporate debtor: Greesha Laboratories Private Limited , Date of commencement of CIRP 07-02-2022 ; List of creditors as on 20-07-2023

## List of operational creditors (Government)

(Amount in₹)

	Details of claimant		Details of claim received		Details of claim admitted								
SI. No.	Department	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim		% of voting shar e in CoC, if applicabl	nt	Amount of any	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
1	Asst. Commisioner Central Tax	GST	21-07-2022	1,96,85,814	1,96,85,814	OC- GOVT	NO	0	0	0	0	0	
2	Asst. Commisioner State Tax	GST	21-07-2022	2,35,78,998	0	OC- GOVT	NO	0	0	0	0	2,35,78,998	
	To	4,32,64,812	1,96,85,814	0	0	0	0	0	0	2,35,78,998			

For Greesha Laboratories Private Limited KALVAKOLANU MURALI KRISHNA PRASAD, RESOLUTION PROFESSIONAL, IBBI/IPA-001/IP-P00967/2017-2018/11588

